

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00140/2019

DATED THIS THE 9TH DAY OF JANUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Smt. Padmasree Babu,
W/o Sri Babu Vittal,
Aged about 50 years,
Working as Junior Hindi Translator,
O/o the Chief Commissioner, Customs,
Bengaluru, C.R. Building,
Queen's Road,
Bangalore-560 001.
Residing at No.25, 2nd Cross Road,
Vaasthu Enclave, Kudlu,
Bengaluru-560 068.

..Applicant.

(By Advocate Shri A.R. Holla)

Vs.

1.The Union of India,
By Secretary,
Ministry of Finance
Department of Revenue ,
North Block,
New Delhi-110001.

2.The Chairman,
Central Board of Indirect Tax and Customs,
Department of Revenue ,
North Block,
New Delhi-110001.

3.The Principal Chief Commissioner of Central Excise,
Bengaluru Zone,
Central Revenue Buildings,
Queen's Road,
Bangalore-560 001.

4.Additional Director (Admn.)
Directorate General of Performance Management,
Customs and Goods & Service Tax,
Drum Shape Building,
I.P. Bhavan, I.P. Estate,
New Delhi-110 002.

....Respondents.

(By Standing Counsel Shri Vishnu Bhat, for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. Both counsel submit that the matter has now come to a very short compass. The respondents are ready to consider the applicant's name based on her seniority and if such an order is issued, the applicant is also satisfied.

2. Therefore, we will remit the matter back to the respondents and direct them to consider the issue on the basis of applicant's seniority for the post of Assistant Director. It may be done within the next 2 months. OA disposed of as above. No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/00140/2019

Annexure A1 : Copy of CAT, Ernakulam order dated 13.11.2006 in OA.No.688/2004.

Annexure A2 : Copy of CAT, Ernakulam order dated 09.02.2012 in MA.No.474/2011 & MA.882/11.

Annexure A3 : Copy of order dated 10.05.2014.

Annexure A4 : Copy of applicant's representation dated 03.03.2015.

Annexure A5 : Copy of applicant's representation dated 04.06.2015.

Annexure A6 : Copy of order dated 06.02.2017 in OA.No.533-555/2016

Annexure A7 : Copy of order dated 30.06.2017

Annexure A8 : Copy of notification dated 31.07.2017.

Annexure A9 : Copy of applicant's representation dated 11.07.2018.

Annexure A10 : Copy of order dated 04.01.2019

Annexure A11 : Copy of order dated 10.01.2019.
